



Regional Office, Nuh Region
Haryana State Pollution Control Board
Phagna Tower, Ward No. 10, NH-02,
Near Red Rocks Cinema, Nuh
Website - www.hspcb.gov.in E-Mail - hspcbnuh@gmail.com



ESTABLISHED IN 1986

No. HSPCB/NUH/2021/ 1650
To

Dated: 23/02/2022

The Registrar General,
National Green Tribunal,
New Delhi.

Sub: Action Taken Report in the OA No. 55/2021 titled as Amit Sorout Vs Central Pollution Control Board & Ors.

In this connection please find enclosed herewith the action taken report in compliance of order dated 08/03/2021 in the matter of 55/2021 titled as Amit Sorout Vs Central Pollution Control Board & Ors.

Submitted for kind consideration of Hon'ble Tribunal.

DA/as above

Regional Officer
Nuh Region

Endst No. HSPCB/NUH/2021/

Dated :-

A copy of above is forwarded to the following for kind information and further necessary action please :-

1. The Chairman, State Environmental Impact Assessment Authority, Haryana
2. The Member Secretary, Haryana State Pollution Control Board, Panchkula.
3. Deputy Commissioner, NUH (Mewat)

Regional Officer
Nuh Region

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL

BENCH, NEW DELHI

O.A. No.55/2021

IN THE MATTER OF:-

Amit Sorout

.....Applicant

Versus

Central Pollution Control Board & Ors.

.....Respondents

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THROUGH

Dated :- 23/02/2022


Regional Officer
Haryana State Pollution Control Board
Nuh

Vijay Chandhary.
Regional Officer
Haryana State Pollution Control Board,
Nuh Region

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,

PRINCIPAL BENCH, NEW DELHI.

O.A. No.55/2021

IN THE MATTER OF:-

Amit Sorout

.....Applicant

Versus

Central Pollution Control Board & Ors.

.....Respondents

**REPORT OF REGIONAL OFFICER, HARYANA STATE
POLLUTION CONTROL BOARD (HSPCB), NUH AT
PALWAL IN COMPLIANCE OF ORDER DATED
08.03.2021.**

MOST RESPECTFULLY SHOWETH:-

1. That the present O.A. has been filed by the applicant that M/s Mewat Bricks Co. Situated at Village Neemka Tehsil Punhana District Mewat, Haryana -122107 and M/s 4 Bhai Bricks Co. Situated at Village Indana Tehsil Punhana District Mewat Haryana -122107 are operating on the traditional method instead of Zig Zag technology, hence contributing to immense air pollution.
2. As per the site verification report dated 14.04.2021, the unit M/s Mewat Bricks Co. is a brick kiln situated at Village Neemka Tehsil Punhana District Mewat, Haryana has not adopted Zig Zag technology and also not provided any sampling facility on stack i.e. port hole, ladder and electric connection etc. Unit has obtained Consent to Establish but not the Consent to Operate from the Board. It was found running without CTO. The Show Cause Notice for closure vide No. HSPCB/PAL/2020/1283-84 dated 31/03/2021 was issued to the said brick kiln and no reply has been

received from the unit. Accordingly, the closure order was recommended to Head Office. The Competent Authority of the Board has issued the closure directions/order vide No. HSPCB-030001/128/2021 - PLANNING CELL - HSPCB & I/60639/2021 dated 26.08.2021. The Brick Kiln was sealed on 27/08/2021 in compliance of closure order. The compliance of closure order was send to Head Office Vide this office letter No. HSPCB/NUH/2020/ 680 dated 27/08/2021. The performance security deposited by the Brick Kiln i.e. Rs. 25000/- has been forfeited vide order No. HSPCB/NUH/2021/1586-88 dated 05/02/2022 and the Environmental Compensation has also been proposed for an amount of Rs. 25,39,063/- against the said unit for the illegal operation without obtaining consent to operate from Haryana State Pollution Control Board. The prosecution action has also recommended to Head Office against the said Brick Kiln vide this office letter No. 1618-19 Dated 12/02/2022.

3. As per the site verification report dated 14.04.2021, the unit M/s 4 Bhai Bricks Co (M/s Pahalwan Ent Udyog) is Situated at Village Indana, Tehsil Punhana, District Mewat Haryana -122107. The unit has adopted Zig Zag technology but not obtained Consent from the Board. The unit was found non-operational at the time of inspection. The Show cause notice for closure vide No. HSPCB/PAL/2021/99-102 dated 14/04/2021 was issued to the said brick kiln and no reply was submitted by the unit. Accordingly, the closure directions/order was recommended to Head Office. The Competent Authority has issued the closure directions/orders vide no. HSPCB-030001/128/2021 - PLANNING CELL - HSPCB & I/60639/2021 dated 26.08.2021. The Brick Kiln was sealed on 27/08/2021 in compliance of closure

order and compliances report sent to Competent Authority vide this office letter No HSPCB/NUH/2021/659 dated 30/08/2021.

Conclusion:

The Brick Kiln M/s Mewat Brick Kiln has been closed by Board, Environmental Compensation proposed and prosecution action has recommended to competent authority for approval. The Brick Kiln M/s 4 Bhai Bricks Co(M/s Pahalwan Ent Udyog) was found illegally established but observed non operational at site and has been closed by the board.



Regional Officer
Haryana State Pollution Control Board, Palwal

VIJAY CHAUDHARY

PLACE: Palwal
DATED: 23/08/2022

Regional Officer
Haryana State Pollution Control Board
Nuh



No. HSPCB/NUH/2021/ 680
To

Dated: 27/08/2021

The Chairperson,
Haryana State Pollution Control Board,
Panchkula

Sub: Compliance report of Closure order of M/s Mewat Brick Company,
Village - Neemka, Punhana, District - Nuh (Mewat) Latitude:
27.872648, Longitude: 77.319676.

Ref: E-Office file no. HSPCB-030001/128/2021-PLANNING CELL-HSPCB
1/60639/2021 dated 26.08.2021

In this connection, it is submitted that in compliance of closure order against above said unit received vide under reference to this office and unit visited by concerned Field officer on 27/08/2021. During visit the unit was found non operational. The plant and machinery i.e. 1D Fan and chamber of the Brick Kiln was sealed at site. There was no electric connection on Brick Kiln. The copy of closure order has handover to the representative of the brick kiln on the spot and receiving acknowledged, site photographs are attached here with.

Submitted for kind information and further necessary action please.

- DA/1. Copy of compliance report
2. Copy of Closure Order.
3. Photographs of the unit


Regional Officer
Nuh Region



COMPLIANCE REPORT OF CLOSURE ORDER

In compliances of the orders passed by Chairman, Haryana State Pollution Control Board, Panchkula vide head office letter Endst. No. Dated - 26/8/21

under section 31A of Air & 33 A Water Act against the unit M/S Mewat Bricks Company, Vill - Neemka, Panchkula, Distt Nuh has been visited on dated 27/8/21 to close down the above said unit by sealing the plant & machinery alongwith D.G sets as per detail given below:-

1. Fan belt of Engine - Qty - 02 Nos
2. Fan belt of Chamber - Qty - 01 Nos
3. /
4. /
5. /
6. /
7. /



Seal Impression

The representative/owner of the unit Sh. Arif, Munim

Who is present in person has been intimated about the said orders and copy of the closure order has been handed over to him. After giving due time for the completion of running process the unit has been closed on dated 27/8/21 the representative of the unit who was present at the time of sealing process of the unit has not show any stay orders of any court of law in this regard. However the industry shall remains in possession of its owner. They will be themselves responsible for watch & ward of the industry.

Signature of representative of unit

Arif
(Arif)
Munim
of M/S Mewat Bricks Company
Vill - Neemka Panchkula
Distt Nuh
(935072883)

Rajinder Singh
(Rajinder Singh) AFE
Signature Of Officer of Board
Alongwith Name & Designation

Regional Office, Nuh at Palwal
Haryana State Pollution Control Board
Phagna Tower, Ward No. 10, NH-02,
Near Red Rocks Cinema, Palwal

No. HSPCB/NUH/2021/81372
To

Dated 20/08/2021

The Chairman
Haryana State Pollution Control Board,
Panchkula.

Sub: Compliance report of closure Order of M/s Pahalwan Ent Udyog., (Brick Marka 4 Bhai), Village Indana Punhana, Nuh (Mewat) (27.88737906, 77.29873457).

Ref: Head Office order no. HSPCB-030001/81/2021-PLANNING CELL HSPCB 156891/2021 dated 05/08/2021.

In this connection, it is submitted that in compliance of closure orders against above said unit received vide under reference to this office and unit has visited by concerned Field officer on 18/08/2021. During visit the unit was found non operational. The plant and machinery e. 10 Fan and chamber of the said Brick Kiln has been sealed at site. There was no electric connection on Brick Kiln. The copy of closure order has been handed over to the representative of the unit at site. The site photographs are attached here with.

Submitted for kind information and further necessary action please.

- DA/ 1. Copy of compliance report
2. Copy of Closure Order.


Regional Officer
Nuh Region

COMPLIANCE REPORT OF CLOSURE ORDER

In compliances of the orders passed by Chairman, Haryana State Pollution Control Board, Panchkula vide head office letter Endst. No. 65/8/2021

under section 31A of Air & 33 A Water Act against the unit M/s Pahalwan Ent Udyog. (Brick Marka 4 Bhai), Vill-Indana, Panchkula Distt. Nuh (Mehar) has been visited on dated 18/8/2021 to close down the above said unit by sealing the plant & machinery alongwith D.G sets as per detail given below:-

1. 1) Engine - Qty - 01
2. 2) Fan of Engine - Qty - 01
- 3.
- 4.
- 5.
- 6.
- 7.



Seal Impression

The representative/owner of the unit Sh Shiv Aggarwal, Munim of M/s. Pahalwan Ent Udyog. (Brick Marka 4 Bhai) who is present in person has been intimated about the said orders and copy of the closure order has been handed over to him. After giving due time for the completion of running process the unit has been closed on dated 18/8/2021, the representative of the unit who was present at the time of sealing process of the unit has not show any stay orders of any court of law in this regard. However the industry shall remains in possession of its owner. They will be themselves responsible for watch & ward of the industry

Shiv Aggarwal
Signature of representative of unit

(Shiv Aggarwal)
Munim

M.No - 9634228159

Rajinder Singh
Signature Of Officer of Board
Alongwith Name & Designation

IAS PCB, Nuh Region